## PAPERS LAID ON THE TABLE

## Notification of the Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, under Section 28 of the University Grants Commission Act, 1956, a copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. F. 1-2/2017(EC/PS), dated the 18th July, 2018, publishing the University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2018. [Placed in Library. See No. L.T. 9777/16/18]

- I. Report and Accounts (2016-17) of ONGC Videsh Ltd., New Delhi and related papers Government.
- II. MoU between Government of India and EIL, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Annual Report and Accounts of the ONGC Videsh Limited (OVL), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 9724/16/18]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Engineers India Limited (EIL), New Delhi, for the year 2018-19.

[Placed in Library. See No. L.T. 9595/16/18]